COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 201 OF 2017 & IA NOS. 875, 514 & 861 OF 2017

Dated: 12th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

BLA Power Pvt. Ltd..... Appellant(s)Vs.Vs.State of Madhya Pradesh through Energy Departments & Ors..... Respondent(s)

<u>ORDER</u>

This matter could not be taken up due to administrative reasons.

List the matter on 18.12.2017.

COURT MASTER